

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).941/2017

KRISHNA KUMAR & ANR.

Appellant(s)

VERSUS

RAJ BAHADUR (DEAD)

Respondent(s)

IA No. 7965/2022 - APPLICATION FOR SUBSTITUTION
IA No. 7967/2022 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.
IA No. 7969/2022 - EXEMPTION FROM FILING O.T.)

Date : 21-03-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MANOJ MISRA
[IN CHAMBERS]

For Appellant(s) Mr. Uday Ram Bokadia, Adv.
Ms. Divya Garg, Adv.
Mr. Shubham Singh, Adv.
Ms. Nishtha Chaturvedi, Adv.
Mr. Atit Jain, Adv.
Mr. Sonal Jain, AOR

For Respondent(s) Mr. Ashok Kumar Singh, AOR
Mr. Shantwanu Singh, Adv.
Ms. Pragya Singh, Adv.
Mr. Akshay Singh, Adv.

UPON hearing the counsel the Court made the following

O R D E R

IA No.7965/2022, IA No.7967/2022 AND IA No.7969/2022

Let notice be issued to the proposed legal heirs of deceased respondent No.1 as well as to the proposed legal heirs of deceased respondent No.1/6, returnable within six weeks.

(DEEPAK JOSHI)
COURT MASTER (SH)

(NAND KISHOR)
COURT MASTER (NSH)